

**Information note to the Press (Press Release No.28/2019)**

**For Immediate release**


**Telecom Regulatory Authority of India**

**Extension of time to receive comments on Consultation Paper on “The Telecommunication (Broadcasting and Cable) Services Digital Addressable Systems Audit Manual”**

**New Delhi, 22 April 2019** - The Telecom Regulatory Authority of India (TRAI) had issued a consultation paper on “The Telecommunication (Broadcasting and Cable) Services Digital Addressable Systems Audit Manual” on 29<sup>th</sup> March 2019. The last date for receiving written comments from the stakeholders was fixed as 22<sup>nd</sup> April, 2019 and counter comments by 29<sup>th</sup> April, 2019.

2. The stakeholders have sought extension of time for sending their comments on the Consultation Paper on “The Telecommunication (Broadcasting and Cable) Services Digital Addressable Systems Audit Manual”. In view of this, it has been decided to extend the last date for submission of written comments upto 29<sup>th</sup> April, 2019 and counter comments by 6<sup>th</sup> May 2019. No further requests for extension would be considered.

3. The comments and counter comments may be sent, preferably in electronic form, to Sh. Anil Kumar Bhardwaj, Advisor (B&CS), Telecom Regulatory Authority of India, on the e-mail:- advbcs-2@traigov.in or sapna.sharma@traigov.in. For any clarification/information, Sh. Anil Kumar Bhardwaj, Advisor (B&CS) may be contacted at Tel. No.: +91-11- 23237922, Fax: +91-11-23220442.

  
(S.J. Gupta)  
22/4/18  
Secretary, TRAI